

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 107
(IB)-265(PB)/2020

IN THE MATTER OF:

Sanjay Jain ... Applicant/Petitioner
Vs ...
Saha Infratech Pvt Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 22.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vaibhav Tyagi, Adv.
For the Respondent : Mr. Karan Rajpurohit, Adv.

ORDER

List on 08.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)